

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/189/2016 NAME OF THE PETITIONER(S) : P. Sengodan & 2 others NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others UNDER SECTION : 397/398 **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM P.H. ARVIND PANISIAN PETITIONER y.k INAM HANDENAH HAND

2) H. Kauthik Seuhadri Reupondent

## **ORDER**

Counsels for both the parties are present. Put up with TCP/133/16 on 06.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**